

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 28.09.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari Advocate	S.B Civil Misc.Appeal No.144/2010,Manish V/s Neelu @ Bhavika	Dr.Sachin Acharya	Mr.Pankaj Gupta & Kausal Gautam
02	Dr.A.A.Bhansali, Advocate	S.B.Civil Misc.Arbitration Application No.98/2011,99/2011, 101/2011,103/2011, C.P.Chawla V/s Union Of India & Ors.	Mr.B.K.Chawla & Sunil A. Vyas	Mr.Vijay Kumar Vyas
03.	Shri Manish Sisodia,Advocate	S.B.Civil Spl.Appeal(Writ) 173/2004, State V/s Biju lal & Ors.	Shri P.R.Singh Jodha,AAG.	Mr.J.P.Purohit & Khet Singh

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01.	Smt.Meena Kothari Advocate	S.B Civil Misc.Appeal No.542/2014,Smt.Gunwant Devi V/s Ranjeet Kumar	Mr.N.R. Goswami	Mr.Ajeet Singh Shekhawat
02	Shri Mali Ram Pareek, Advocate	S.B.Civil Misc.Appeal No.12/2014.Smt.Manju V/s Vikram Singh	Mr.S.K.Verma & Pritam Joshi	Mr.Abdul Aziz khan
03.	Shri Rishi Vaishnav,Advocate	S.B.Civil Misc.Transfer Pet.No.42//2015, Smt.Sunitata V/s Madan lal	Mr.Hemant Jain	Mr.S.R.Godara
04.	Shri Murli Dhar Vaishnav,Retd; D.J.	D.B.Civil Misc.Appeal No.2093/2012,Smt.Suman Saran v/s Rahul Saran	Mr.Manish Dadich	Mr.C.S. Kotwani
05.	Dr.Pratistha Dave,Advocate	S.B.Civil Misc.Transfer Pet.No.104/2014, Smt.Shreya Goyal V/s Siddharth	Mr.Mirdul Jain & K.C.Sharma & Bhagat Dadhich	Mr.Deepak Manariya & Love Jain


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
